

CLASSIFIED ADVERTISEMENT

LAND & PROPERTY

13bigha 1st plot sualkuchi - Bongshar road, 8 Katha Amingaon,, 2.5 bigha Gauripur, 4b developed plot at kamalpur, Land with godown at palasbari, 3b industrial land at palasbari, 7.5 bigha industrial developed land at Rampur, 1b land with godown at pamohi, 7.5 katha land with shed at Boraogaon, 10 b Sonapur, 1.05 Katha Rehabari, Office for Sale : 1250 sqft, 1470sqft, 1950sqft, 3550sqft at G.S Road. Flat for sale: 2600sqft Rehabari, 2380sqft Lamb road, showroom 2385 sqft at G.S road, 1000 sqft UzanBazar. Contact: Shree Jain Properties - 9864034949. Brokerage - 2%

RENT FOR LAND

Commercial Land. Location : Baihata NH-31, Near Baihata Railway Station. Warehouse,, Godown,, Small-Industry, Parking etc. **Ph. - 9435044487**

80354

NAME CORRECTION

My actual and correct name is MANTU BASUMATRY. Which was wrongly recorded in my savings bank A/C of Assam Gramin Vikash Bank,Salbari branch as MINTU BASUMATARY instead of MANTU BASUMATARY. By an Affidavit Notary public Bajali, Pathsala already I am identified as my actual name MANTU BASUMATARY. MANTU BASUMATARY Vill - Tangabari, P.O.- Salbari, Baksa.

NAME CHANGE

I have changed my name from NOOR AMEEN LASKAR to NOOR AMEEN AHMED before the Notary Hailakandi, Assam on dated 15-12-23

NAME CHANGE

I, D. HAOTINLEN HAOKIP, S/O - D. Doujakamn Haokip, Vill - Tuilangphai, P.O.+ P.S. - Kangpokpi, District- Head Quarters, Manipur, Pin-795129. I have changed my name from HAOTINLEN HAOKIP to D. HAOTINLEN HAOKIP Vide an affidavit before the Notary Kamrup(M), Assam on 16/12/2023.

NAME CHANGE


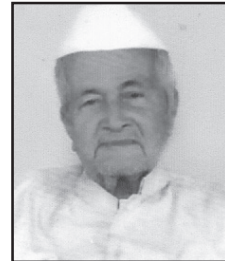

I, D. NENGNEILHING HAOKIP Vill - Tuilangphai, P.O + P.S.- Kangpokpi, District - Head Quarters, Manipur, PIN-795129, I have changed my name from NENGNEILHING KIPGEN to D. NENGNEILHING HAOKIP. Vide an affidavit before the Notary Kamrup(M), Assam on 16/12/2023

সদৌ অসম পৌৰ নিকাই কৰ্মচাৰী সন্থাৰ কাৰ্যনিৰ্বাহক

‘আমাৰ অসম’ৰ মহানগৰ সংবাদ, ১৭ ডিচেম্বৰ : গুৱাহাটী দীঘলীপুখুৰী পাৰস্থিত লক্ষীধৰ বৰা ক্ষেত্ৰৰ সিদ্ধিন্ধা শৰ্মা ভৱনত দেববাৰে ১১:৪৫ বজাৰ পৰা প্ৰায় ৩ বজালৈ সদৌ অসম পৌৰ নিকাই কৰ্মচাৰী সন্থাৰ এখন ৰুদ্ধদ্বাৰ কাৰ্যনিৰ্বাহক সভা অনুষ্ঠিত হৈ যায়। উক্ত সন্থাৰ সভাপতি সুনিল কুমাৰ শৰ্মাৰ সভাপতিত্বত। সন্থাৰ সম্পাদক গিয়াচুদ্দিন আলি আদি প্ৰমুখে প্ৰায় ৩০ জন কাৰ্যনিৰ্বাহক সদস্য উপস্থিত থাকে। সভাই ৰাজ্য চৰকাৰে ৬ মাৰ্চত পৌৰ কৰ্মচাৰী সকলৰ চাকৰি সংক্ৰান্তীয় সদস্য্য সমূহৰ ওপৰত বিতং ভাৱে পৰ্যবেক্ষন কৰি দাখিল কৰিবলৈ গঠন কৰা ‘বান মেন’ কমিছন সদৰ্ভত আন্দোচনা কৰা হয় বুলি জনা যায়। আনহাতে এই ৰুদ্ধদ্বাৰ কাৰ্যনিৰ্বাহক খনত তটা প্ৰস্তাৱ গ্ৰহণ কৰা হয়।

মৰিগাঁৱত ‘বাৰ্ষিক প্ৰতিভা বিকাশ সপ্তাহ’ৰ সামৰণি

‘আমাৰ অসম’ৰ মহানগৰ বাৰ্তা, ১৭ ডিচেম্বৰ : মৰিগাঁও জিলাৰ জাগিৰোভৰ দেংশালত সাতখনকৈ প্ৰতিভাতত্ত যোৱা এগুপ্তাহ ধৰি হৈ থকা ‘বাৰ্ষিক প্ৰতিভা বিকাশ সপ্তাহ’ৰ আজি সামৰণি পৰে। দেওঁশাল সমল কেন্দ্ৰৰ অধীনৰ বিদ্যালয়সমূহৰ সামৰণি অনুষ্ঠানটি দেওঁশাল মধ্য ইৰাজী বিদ্যালয়ত অনুষ্ঠিত কৰা হয়। দুই শতাধিক ছাত্ৰ-ছাত্ৰীয়ে অংশগ্ৰহণ কৰা সামৰণি অনুষ্ঠানটো ছাত্ৰ-ছাত্ৰীসকলৰ মাজত দৰা ভেঁশান আৰু কুইজ প্ৰতিযোগিতা অনুষ্ঠিত হয়। সাতখন বিদ্যালয়ৰ পৰা নিৰ্বাচিত হৈ অহা সফল ছাত্ৰ-ছাত্ৰীসকলৰ মাজত এই প্ৰতিযোগিতা অনুষ্ঠিত হয়। মণ্ডল সমল কেন্দ্ৰৰ সমন্বয়ক পৰিমিতা বৰকাই আঁত ধৰা অনুষ্ঠানটোত

সোঁৱৰণ

প্ৰবীণ শিক্ষাবিদ, সমাজকৰ্মী, মুক্তিযোদ্ধা

স্বৰ্ণীয় টুনীৰাম মজিন্দাৰ, এম. এ. (অৰ্থনীতি)

জন্ম : ১৪ আগষ্ট, ১৯২৩ চন

মৃত্যু : ২৩ ডিচেম্বৰ, ২০১৭ চন

আজি আপোনাৰ ষষ্ঠ বাৰ্ষিক মৃত্যু তিথিত আমি সকলোৱে আপোনাক অশ্রুশ্ৰবিত নয়নেৰে সুঁবিৰছো। আপোনাৰ বিদেহ আত্মাই যেন চিৰশান্তি লাভ কৰে, ভগৱানৰ ওচৰত আমাৰ এইয়ে প্ৰাৰ্থনা।

অশ্রুশ্ৰবিত নয়নেৰে —

শ্ৰীবিজয়া মজিন্দাৰ (পত্নী)

শ্ৰীসঞ্জীৱ কুমাৰ মজিন্দাৰ (পুত্ৰ)

শ্ৰীমণিমালা মজিন্দাৰ (জীয়ৰী)

শ্ৰীকণিমালা মজিন্দাৰ গোস্বামী (জীয়ৰী)

শ্ৰী (ড°) অনিতা মজিন্দাৰ বুঢ়াগোহাঁই (জীয়ৰী)

শ্ৰীনমিতা মজিন্দাৰ বৰুৱা (জীয়ৰী)

শ্ৰীৰজিতা মজিন্দাৰ ৰাজখোৱা (জীয়ৰী)

শ্ৰীহেড্‌ডেৱ হাজৰিকা (ভাতৃ)

সৰ্বহিৰন্মা, যোৰহাট-১

ফোন নং- 78969-15954

ফৰ্ম A	ফৰ্ম B
ৰাজহুৱা গোপন্য	ৰাজহুৱা গোপন্য
<div> <div><div>[ভাৰতীয় দেউলীয়া আৰু উপাধি পোৰ্টৰ দিহা ৬ ৰ অধীনত</div></div> <div>(কৰ্পোৰেট ব্যক্তিৰ বাবে দেউলীয়া সমাধান প্ৰক্ৰিয়া) দিহা, ২০১৬</div> <div>মেছাৰ্চ আৰকাটিপুৰ টা কোঃ লিমিঃ ক্ৰেডিটকৰকৰ হনোযোগ আৰকাৰবাৰ্ণে</div> </div>	<div> <div><div>[ভাৰতীয় দেউলীয়া আৰু উপাধি পোৰ্টৰ দিহা ৬ ৰ অধীনত</div></div> <div>(কৰ্পোৰেট ব্যক্তিৰ বাবে দেউলীয়া সমাধান প্ৰক্ৰিয়া) দিহা, ২০১৬</div> <div>মেছাৰ্চ আৰকাটিপুৰ টা কোঃ লিমিঃ ক্ৰেডিটকৰকৰ হনোযোগ আৰকাৰবাৰ্ণে</div> </div>
প্ৰাসংগিক বিৱৰণ	
১ কৰ্পোৰেট স্থানীয় নাম	মেছাৰ্চ আৰকাটিপুৰ টা কোঃ লিমিঃ
২ কৰ্পোৰেট ধৰ্মী সংলগ্ন ছোৱাৰ তাৰিখ	১১/০১/২০১০
৩ জেন কৰ্তৃপক্ষৰ অধীনত কৰ্পোৰেট স্থানী সংলগ্ন / পঞ্জীকৃত	আৰম্ভ চি কলকাতা
৪ কৰ্পোৰেট স্থানীয় কৰ্পোৰেট আইডেণ্টিফিকেশ্বন নম্বৰ / লিমিটেড লাইচেন্সিট আইডেণ্টিফিকেশ্বন নম্বৰ	L15491WB1900PLC000220
৫ কৰ্পোৰেট স্থানীয় পঞ্জীকৃত কাৰ্যালয় আৰু প্ৰধান কাৰ্যালয় (যদি আছে) ঠিকনা	এম.এছ.এছ চেম্বাৰ্, ৪৫ কান্টিলি হাউচ টিউ, কলকাতা-৭০০০০১, পশ্চিম বংগ, ভাৰত
৬ কৰ্পোৰেট স্থানীয় কোেষ্ট দেউলীয়া আন্তৰ্ৰ ৰেবাৰ তাৰিখ	১৪-১২-২০২৩
৭ দেউলীয়া সমাধান প্ৰক্ৰিয়া বন্ধ কৰাৰ নিৰ্দ্ধাৰিত তাৰিখ	১২-০৩-২০২৪
৮ অন্তৰ্জাতীয়ালী সমাধান পেছাদাৰী হিচাপে কৰ্মৰত দেউলীয়া পেছাদাৰীৰ নাম আৰু পঞ্জীকৃত নম্বৰ	প্ৰবন্ধ কৰ্মাৰ চক্ৰৱৰ্তী, IBBI/IPA-003/IP-N00080/2017-18/10826
৯ গোঁৱাল সন্তোষপূৰ্বক অন্তৰ্জাতীয়ালী সমাধান পেছাদাৰীৰ ঠিকনা আৰু ই-মেইল	৭২/৯, শ্বেইখ পাৰা পেনা, হাওৰা, পশ্চিম বংগ, ৭১১০০৩ pranabchakrabartykpc@yahoo.com
১০ অন্তৰ্জাতীয়ালী সমাধান পেছাদাৰীৰ সৈতে যোগাযোগৰ বাবে ব্যৱহাৰ কৰিব লগা ঠিকনা আৰু ই-মেইল	৭২/৯, শ্বেইখ পাৰা পেনা, হাওৰা, পশ্চিম বংগ, ৭১১০০৩ cirp.atcl@gmail.com
১১ দাবী দাখিল কৰাৰ শেষ তাৰিখ	২৯-১২-২০২৩
১২ অক্টোবৰ ২১ ৰ উৰ-অক্টোবৰ (৬০১ ধাৰা (৭) অধীনত অন্তৰ্জাতীয়ালী সমাধান পেছাদাৰীৰ দ্বাৰা নিশ্চিত ক্ৰেডিটৰৰ শ্ৰেণী, যদি আছে	নাম আৰু শ্ৰেণী প্ৰযোজ্য নহয়
১৩ এটা শ্ৰেণীত ক্ৰেডিটৰৰ কৰ্তৃত্বশীল প্ৰতিনিধিৰ কাৰ্য্য কাম কৰিবলৈ চিহ্নিত কৰা দেউলীয়া পেছাদাৰীৰ নাম (যেওকৈ শ্ৰেণীৰ তিনিটা নাম)	১ প্ৰযোজ্য নহয় ২
১৪ (খ) কৰ্তৃত্বশীল প্ৰ-প্ৰাৰ আৰু (খ) কৰ্তৃত্বশীল প্ৰতিনিধিৰ বিৱৰণ উপলব্ধ আছে	বেৰ লিংকে: https://ibbi.gov.in/en/home/download কাৰ্যিক ঠিকনা প্ৰযোজ্য নহয়।

ইয়াৰ দ্বাৰা জনাবাৰ যায় যে ৰাষ্ট্ৰীয় কোম্পানী আইন ন্যায়াধিকৰণ ১৪-১২-২০২৩ তাৰিখেমেছাৰ্চ আৰকাটিপুৰ টা কোঃ লিমিঃ এক কৰ্পোৰেট দেউলীয়া সমাধান প্ৰক্ৰিয়া আন্তৰ্ৰ কৰিবলৈ নিৰ্দেশ দিছে। ইয়াৰ দ্বাৰা মেছাৰ্চ আৰকাটিপুৰ টা কোঃ লিমিঃ ক্ৰেডিটকৰকৰ ২০১২-২০২৩ যা তাৰ পূৰ্বে প্ৰমাণ সহকাৰে তেওঁলোকৰ দায়িত্বক অধিষ্ঠিত ১১০ বিপৰীতে উল্লেখ কৰা ঠিকনাত অন্তৰ্জাতীয়ালী সমাধান পেছাদাৰীক দাখিল কৰিবলৈ আদেশ জনোৱা হ'ল।

ক্ৰেডিটলৈগৈয়ে ক্ৰেডিটৰসকলক তেওঁলোকৰ আদায়মূল্য কেৱল ইলেক্ট্ৰনিক মাধ্যমেৰে দাখিল কৰা। অন্য সকলো ক্ৰেডিটৰক লৈগৈয়ে প্ৰমাণ হাতে হাতে, ডাক লৈগৈ অথবা ইলেক্ট্ৰনিক মাধ্যমেৰে দাখিল কৰিব। প্ৰতিষ্ঠান ১২ ১ বিপৰীতে অলিগত্ৰাণ্ড কোনো এটা শ্ৰেণীৰ এজন ফাইলগিলৈয়ে (ক্ৰেডিটৰৰ ফৰ্ম CA:NA ত (নিৰ্দিষ্ট কৰা শ্ৰেণী) শ্ৰেণীৰ কৰ্তৃত্বগ্ৰাণ্ড প্ৰতিনিধি হিচাপে কাম কৰিবলৈ প্ৰতিষ্ঠান ১৩ ১ বিপৰীতে অলিগত্ৰাণ্ড তিনিজন দেউলীয়া পেছাদাৰীৰ মাজত প্ৰথম কৰ্তৃত্বগ্ৰাণ্ড প্ৰতিনিধিৰ পক্ষত বাৰ্দ্ধন কৰিব লাগিব।

মিহা যা বিপক্ষে পৰিচালিত প্ৰমাণ দাখিল কৰিবলৈ শাৰিৰ সন্মতীন হ'ব লাগিব।
গ্ৰাঃ প্ৰবন্ধ কুমাৰ চক্ৰৱৰ্তী, IBBI/IPA-003/IP-N00080/2017-18/10826 AA3/10826/20290124/300867, ২৩-জানুৱাৰী-২২ অন্তৰ্জাতীয়ালী সমাধান পেছাদাৰীৰ

স্থান : কলকাতা
তাৰিখঃ ১৮-১২-২০২৩
মেছাৰ্চ আৰকাটিপুৰ টা কোঃ লিমিঃ আইআৰপিটি

আই চি এছ আই গুৱাহাটী চেণ্টাৰৰ উদ্যোগত দশম আই চি এছ আই-এন চি এল টি সন্মিলন

‘আমাৰ অসম’ৰ মহানগৰৰ বিশেষ প্ৰতিবেদক, ১৭ ডিচেম্বৰ : ইনষ্টিটিউট অব কোম্পানী ছেক্ৰেটৰীজ অৱ ইণ্ডিয়া (আই চি এছ আই) ৰ পূব ভাৰত আঞ্চলিক পৰিষদৰ গুৱাহাটী (উত্তৰ পূৰ্বাঞ্চল) চেণ্টাৰৰ উদ্যোগত শনিবাৰে পল্টনবজাৰাস্থিত হোটেল ৰাজমহলত দশম আই চি এছ আই এন চি এল টি সন্মিলন অনুষ্ঠিত হয়। উল্লেখ্য যে এই প্ৰতিষ্ঠানটোৱে ভাৰতৰ ১৫টা বিভিন্ন স্থানত সন্মিলন অনুষ্ঠিত কৰি এন চি এল টি সন্মিলনৰ গুৰুত্বপূৰ্ণ বিষয়ে বহলাই ব্যাখ্যা আগবঢ়ায়। আই চি এছ আইৰ পৰিষদ সদস্য আৰু প্ৰেক্ৰিচিণি চেক্ৰেটাৰীচ কমিটিৰ অধ্যক্ষ চি এছ সদীপ কুমাৰ কেন্দ্ৰবীৰাল আৰু আই চি এছ আৰৰ ই আই আৰ চিৰ গুৱাহাটী (উত্তৰ পূব) চেণ্টাৰৰ অধ্যক্ষ চি এছ নিখিল জৈন গংগৱালে অনুষ্ঠানত অন্য বিশিষ্ট ব্যক্তিসকলৰ লগত উপস্থিত থাকে। অনুষ্ঠানত গুৱাহাটী (উত্তৰ পূব) চেণ্টাৰৰ অষ্টম অৰ্ধবাৰ্ষিক ই-নিউজলেটাৰখনো উন্মোচন কৰা হয়।

ড্ৰীমচ গ্ৰুপৰ প্ৰাকপ্ৰাথমিক বিদ্যালয়ৰ বৰ্ষপূৰ্তি উদ্‌যাপন

‘আমাৰ অসম’ৰ মহানগৰ সংবাদ ১৭ ডিচেম্বৰ : মহানগৰীৰ আগশাৰীৰ প্ৰাকপ্ৰাথমিক বিদ্যালয় ড্ৰিমচ ক্ৰিয়েশ্বনৰ ১৫ সংখ্যক বাৰ্ষিক উৎসৱ উদ্‌যাপন কৰা হয়। পোন্ধৰ বছৰ ধৰি মহানগৰীৰ বেলতলা, কৰাগাঁও আৰু শিলপুখুৰীত থকা ড্ৰিমচ ক্ৰিয়েশ্বনৰ প্ৰায় ২০০ শিক্ষাৰ্থীয়ে দেওবাৰে বাৰ্ষিক প্ৰতিষ্ঠা দিবসত নিজৰ প্ৰতিভা প্ৰদৰ্শন কৰে। গুৱাহাটী জিলা পুথিভঁৰালত আয়োজিত এই অনুষ্ঠানত বিদ্যালয়সমূহৰ শিক্ষক-শিক্ষিকাত্ৰী তথা অভিভাৱক উপস্থিত থাকে। ড্ৰিমচ গ্ৰুপৰ স্বত্বাধিকাৰী গৌতম লাহকৰে নিজৰ ভাষণত শৈক্ষিক পৰিৱেশ আৰু শিক্ষক সমাজৰ ভূমিকাৰ কথা উল্লেখ কৰে।

সাংস্কৃতিক অনুষ্ঠান উন্মোচন কৰে মায়েং শিক্ষাখণ্ডৰ শিক্ষা বিষয়া দয়াকৃষ্ণ গগৈয়ে। গগৈয়ে ছাত্ৰ-ছাত্ৰীসকলক এনে এখন মঞ্চ দিয়াৰ বাবে কেন্দ্ৰৰ শিক্ষকসকলৰ প্ৰচেষ্টাৰ শালাগ লয়। বিশিষ্ট অতিথি হিচাপে উপস্থিত থাকে মাধ্যমিক বিদ্যালয়ৰ সহ শিক্ষক পংকজ ডেকা। তেওঁ পাঠ্যক্ৰমৰ লগতে সহ পঠ্যক্ৰম শিশুৰ সবাংগীণ বিকাশৰ বাবে অতি গুৰুত্বপূৰ্ণ বুলি উল্লেখ কৰে। মুখ্য অতিথি হিচাপে জাগীৰোভ কেন্দ্ৰীয় বিদ্যালয়ৰ সহ শিক্ষক ভাস্কৰ দেৱনাথে উপস্থিত থাকি সভাৰ সৌষ্ঠৱ বৃদ্ধি কৰে। অনুষ্ঠানত বিজয়ী প্ৰতিযোগীসকলক বঁটা প্ৰদান কৰাৰ লগতে অংশগ্ৰহণ কৰা সকলোকে মানপত্ৰ প্ৰদান কৰা হয়।

তামুলপুৰত প্ৰাক্তন আছু নেতাসহ ডেৰ শতাধিক ইউ পি পি এললৈ

‘আমাৰ অসম’ৰ তামুলপুৰৰ প্ৰতিবেদক : ১৭

ডিচেম্বৰ : বিটিআৰপ্ৰধান প্ৰমোদ বড়োৰ তামুলপুৰস্থিত নিজা বাসগৃহত এক যোগদান অনুষ্ঠান অনুষ্ঠিত হয়। তামুলপুৰ জিলা ইউপিপিএলৰ উপ-সভাপতি বৰুণ ৰামছিয়াৰীৰ সঞ্চালনাত অনুষ্ঠিত সভাখনৰ আঁত ধৰে গয়বাৰী ব্লক ইউপিপিএলৰ সাধাৰণ সম্পাদক কবিন চন্দ্ৰ বসুমতাৰীয়ে। এই অনুষ্ঠানত সদৌ অসম ছাত্ৰ সন্থাৰ প্ৰাক্তন ৰাজ্যিক কাৰ্যনিৰ্বাহক অজয় বড়োৰ লগতে ১৬২জন যুৱক-যুৱতী, পুৰুষ-মহিলাই আনুষ্ঠানিকভাৱে ইউপিপিএল দলত যোগদান কৰে। আটাইকেইজনক দললৈ উল্গু আদৰণি জনায় বিটিআৰপ্ৰধান তথা দলৰ সভাপতি প্ৰমোদ বড়োৱে। নিজৰ ভাষণত প্ৰমোদ বড়োৱে কয় – বিটিআৰত আমি তিনিটা উদ্দেশ্য লৈ কাম কৰিছোঁ। সেই তিনিওটা কামেই ইতিমধ্যে সম্পূৰ্ণ হৈছে। প্ৰথম কাম হ’ল বিটিআৰত শান্তি প্ৰতিষ্ঠা কৰা। ইতিমধ্যে বিটিআৰত স্থায়ী শান্তি প্ৰতিষ্ঠা হৈ গ’ল। দ্বিতীয়তে নিৰাপত্তা প্ৰদান কৰা। বিটিআৰবাসী ৰাইজ এতিয়া নিৰাপত্তাহীনতাত ভুগিবলগা

‘উইলিয়াম শ্বেইক্সপীয়েৰৰ হেমলেটৰ লগত ভাৰতীয় সাহিত্যৰ সাদৃশ্য’ উন্মোচন

‘আমাৰ অসম’ৰ নগাঁৱৰ ষ্টাফ ৰিপ’ৰ্টাৰ, ১৭ ডিচেম্বৰ : নগাঁও প্ৰেছ ক্লাৱত আজি আয়োজিত এক সভাত বিশিষ্ট লিখক ডঃ ঘনকান্ত ভাগৱতীৰ ‘উইলিয়াম শ্বেইক্সপীয়েৰৰ হেমলেটৰ লগত ভাৰতীয় সাহিত্যৰ সাদৃশ্য’ শীৰ্ষক গ্ৰন্থখন উন্মোচন কৰা হয়। গ্ৰন্থখন উন্মোচন কৰি বিশিষ্ট নিবন্ধকাৰ-অধ্যাপক ডঃ বোধেন কুমাৰ শইকীয়াই কয়— বৰ্তমান অসমীয়া সাহিত্যৰ জটিল প্ৰত্যাহ্বানৰ সমন্বত এচাম ছিৰিয়াছ লিখক আৰু পাঠকৰ প্ৰয়োজন ঘনীভূত হৈছে। ভাৰতীয় সাহিত্য আৰু ঐতিহ্য চহকী ইতিহাসক নতুন দৃষ্টিৰে চোৰাৰ প্ৰয়োজনীয়তা আহি পৰিছে। বিশিষ্ট মানৱ অধিকাৰ কৰ্মী-শিক্ষাবিদ ডঃ হৰেশ্বৰ শইকীয়াৰ সভাপতিত্বত অনুষ্ঠিত সভাখনত মুখ্য আলোচক হিচাপে অংশগ্ৰহণ কৰে নগাঁও আনন্দৰাম ঢেকিয়াল ফুকন মহাবিদ্যালয়ৰ অধ্যাপিকা অচনা তালুকদাৰ শইকীয়াই। সভাত লেখক-জ্যেষ্ঠ সাংবাদিক শৈলেন শইকীয়াই বিশিষ্ট অতিথি হিচাপে উপস্থিত থাকি কয়— লিখকে নিজস্ব দৃষ্টিৰে সৃষ্টিত ব্ৰতী হ’ব লাগে। স্বীকৃতি সময়ে দিব। তেওঁ ভাষণ প্ৰসংগত অসমীয়া সাহিত্যত জোনাকী, আৱাহন আৰু ৰামকুণ্ড নামৰ তিনিখন আলোচনীয়ে তিনিটা যুগৰ সৃষ্টি কৰি সাহিত্য আৰু লেখক সৃষ্টিত আগবঢ়োৱা অৱদানৰ কথা উল্লেখ কৰে। সভাত বিশিষ্ট লেখক বিপুল ভট্টাচাৰ্য, শিক্ষাবিদ নিধিৰাম শইকীয়া, অৱসৰপ্ৰাপ্ত অধ্যক্ষ কাবুল হাজৰিকাক আৰু কবি সুবোধ কুমাৰ দাসে তত্ত্বগধূৰ ভাষণ প্ৰদান কৰে। ডঃ ঘনকান্ত ভাগৱতীয়ে আঁত ধৰা গ্ৰন্থ উন্মোচনী সভাখনত সাংবাদিক দেৱজিৎ হাজৰিকা, দ্বীপেন শইকীয়া, যুৱ কবি গৌৰাংগ বৰা, লেখকৰ পৰিয়ালবৰ্গকে প্ৰমুখে কৰি শতাধিক লোক উপস্থিত থাকে।

৩১ ডিচেম্বৰৰ ভিতৰত বনকৰ্মীৰ দাবী পূৰণ নকৰিলে ৰাজ্যজুৰি গণতান্ত্ৰিক আন্দোলন

‘আমাৰ অসম’ৰ মহানগৰৰ বিশেষ প্ৰতিবেদক, ১৭ ডিচেম্বৰ : অসম চৰকাৰৰ বন বিভাগৰ অ-ৰাজস্বপতি বিষয়া-কৰ্মচাৰী সকলৰ একমাত্ৰ আৰু উমেহতীয়া সংগঠন অসম বন কৰ্মচাৰী সন্থাই বিভাগীয় উৰ্দ্ধতম কৰ্তৃপক্ষকৈ বনকৰ্মী সকলৰ সমস্যাসমূহ সমাধান কৰিব বুলি আশ্বাস প্ৰদান কৰাৰ পাছতো দীৰ্ঘদিন ধৰি তাক কাৰ্যকৰী নকৰা বাবে গণতান্ত্ৰিক আন্দোলনৰ কাৰ্যসূচী গ্ৰহণ কৰা হ’ব বুলি ঘোষণা কৰিছে। সন্থাৰ সভাপতি হোমেন পেণ্ড আৰু উপদেষ্টা ইন্দ্ৰ গগৈয়ে এটা বিবৃতিত জানিবলৈ দিয়া মতে বন বিভাগৰ সন্মুখ শাৰীৰ বনকৰ্মীসকল সমগ্ৰ বিভাগটোৰেই মূল চালিকা শক্তি। উপ-বন সংপালক পদৰ পৰা তলৰ পৰ্যায়ৰ বনকৰ্মীসকলেই বিভাগটোৰ ক্ষেত্ৰ পৰ্যায়ৰ সকলো কামেই কৰিব লাগে। বিগত বৰ্ষৰ ডিচেম্বৰ মাহত অনুষ্ঠিত অসম বন কৰ্মচাৰী সন্থাৰ দ্বি-বাৰ্ষিক অধিবেশনৰ সাধাৰণ সভাত গৃহীত হোৱা প্ৰস্তাৱৰ আধাৰত ১৪ দফীয়া এখন দাবী চন্দ বন বিভাগৰ উৰ্ধ্বতন কৰ্তৃপক্ষৰ ওচৰত দাখিল কৰি কৰ্মচাৰীসকলে সন্মুখীন হৈ অহা সমস্যাসমূহৰ অসু সমাধানৰ বাবে আবেদন জনাইছিল। সেইবাবে অসম চৰকাৰৰ বন বিভাগৰ অতিৰিক্ত মুখ্য সচিব, সচিব আৰু বন বাহিনীৰ মুৰব্বী আৰু প্ৰধান মুখ্য বন সংৰক্ষকগৰাকীয়ে সমস্যা সমূহ সমাধানৰ বাবে পদক্ষেপ লোৱা হ’ব বুলি সন্থাক আশ্বাস প্ৰদান কৰিছিল। কিন্তু অতি পৰিতাপৰ কথা এয়ে যে, উক্ত দাবী চন্দৰ প্ৰথম দফাটোৱেই আজি ৯ মাহ পৰ্যন্ত সম্পূৰ্ণৰূপে কাৰ্যকৰী কৰা নহ’ল। বিপত মে’ আৰু আগষ্ট মাহত যথাক্ৰমে উপ বন সংপালক আৰু বনপালক-১ পদৰ পদোন্নতি হ’ল যদিও বনপালক-২ তথা তাৰ তলৰ পৰ্যায়ৰ

হোৱা নাই। বিটিআৰৰ ৰাইজে এতিয়া মুক্তমনে ঘূৰা ফুৰা কৰিব পৰা হৈছে, শংকাহীনভাৱে বিভিন্ন উৎসৱ-পাৰ্বণ অনুষ্ঠিত কৰিবপৰা এক পৰিৱেশ নিৰ্মাণ হৈছে। আৰু তৃতীয়তে আছিল ঐক্য। ইতিমধ্যে বিটিআৰত বিভিন্ন জাতি-জনগোষ্ঠীৰ মাজত একতাৰ ভাব বিৰাজ কৰিছে। তেওঁ আকৌ কয় বিগত সোঁতৰ বছৰে হাথ্ৰামা মহিলাৰী নেতৃত্বাধীন চৰকাৰখনে উন্নয়নৰ বাবে একো নকৰিলে। কিন্তু আমি মাত্ৰ তিনি বছৰতে বিটিআৰত অতি ক্ষিপ্ৰতাৰে উন্নয়নৰ কাম কৰিবলৈ সক্ষম হৈছোঁ। ইপিনে ইউপিপিএল দলত যোগদান কৰি প্ৰাক্তন আছু নেতা অজয় বড়োৱে কয় বিগত সময়চোৱাত বিপিএফৰ নেতৃত্বত পৰিচালিত চৰকাৰখনৰ দিনত বিটিআৰ অঞ্চলত হত্যা-হিংসা ধনদাবী চলিছিল। দাবী-ধমকিৰে একাংশ ভোটাৰক ভোটদান কৰোৱা হৈছিল। কিন্তু প্ৰমোদ বড়োৰ নেতৃত্বত বিটিআৰত এক স্থায়ী শান্তি প্ৰতিষ্ঠা হৈছে। শান্তিৰ সমান্তৰালভাৱে বিটিআৰত হৈছে ক্ষিপ্ৰ উন্নয়ন। ইউপিপিএল দলৰ নীতি-আদৰ্শৰ প্ৰতি আকৃষ্ট হৈ তেওঁ ইউপিপিএল দলত

প্ৰাক্তন কেন্দ্ৰীয় মন্ত্ৰী মুহিৰাম শইকীয়াৰ সোঁৱৰণত নগাঁও মহাবিদ্যালয়ত তোৰণ উন্মোচন

‘আমাৰ অসম’ৰ নগাঁৱৰ ষ্টাফ ৰিপ’ৰ্টাৰ, ১৭ ডিচেম্বৰ : প্ৰাক্তন কেন্দ্ৰীয় মন্ত্ৰী, নগাঁও মহাবিদ্যালয়ৰ প্ৰাক্তন অধ্যক্ষ মুহিৰাম শইকীয়াৰ সোঁৱৰণত মহাবিদ্যালয়খনত আজি এখন তোৰণ উন্মোচন কৰা হয়। প্ৰয়াত মুহিৰাম শইকীয়াৰ পুত্ৰ সঞ্জীৱ শইকীয়াই পিতৃৰ স্মৃতিত নিৰ্মাণ কৰা তোৰণখন আজি পুৱা উন্মোচন কৰে বিশিষ্ট সমাজসেৱী ৰেখা শৰ্মাই। তোৰণ উন্মোচনৰ পূৰ্বে বিশিষ্ট সাংস্কৃতিককৰ্মী নৌচাদ আখতাৰ হাজৰিকাই মুহিৰাম শইকীয়াৰ প্ৰতিজ্ঞাবিৰ সন্মুখত বন্তি প্ৰজ্জ্বন আৰু পুষ্পাঞ্জলি অৰ্পণৰে শ্ৰদ্ধা নিবেদন কৰে। তোৰণ উন্মোচন কৰি দিয়া ভাষণত ৰেখা শৰ্মাই অসম আন্দোলনৰ কেতবোৰ স্মৃতি ৰোমন্থন কৰি কয় যে অসম আন্দোলনত মুহিৰাম শইকীয়াই অগ্ৰণী আৰু ইতিবাচক ভূমিকা গ্ৰহণ কৰাৰ লগতে মহিলা আন্দোলনকাৰীসকলক সহায়-সহযোগিতা আগবঢ়াইছিল। ইপিনে স্মৃতি তোৰণ উন্মোচনৰ পাছতে মহাবিদ্যালয়খনৰ লক্ষ্মীনাথ বেজবৰুৱা সভাকক্ষত মহাবিদ্যালয় পৰিচালনা সমিতিৰ সভাপতি ড° শৰৎ দত্তৰ সভাপতিত্বত অনুষ্ঠিত সভাত ‘ভিন্নদৃষ্টিত মুহিৰাম শইকীয়া’ শীৰ্ষক আৰক গ্ৰন্থখন উন্মোচন কৰে সত্ৰীয়া সাহিত্য-সংস্কৃতিৰ বিশিষ্ট গৱেষক তিলক চন্দ্ৰ মজুমদাৰে। গ্ৰন্থখন উন্মোচন কৰি দিয়া ভাষণত বৰীয়াৰাম শিক্ষাবিদ, সাহিত্যিক মজুমদাৰে অসম আন্দোলনৰ স্মৃতি ৰোমন্থন কৰি মুহিৰাম শইকীয়াৰ জাতীয়তাবাদৰ বিষয়ে উল্লেখ কৰে। ভাষা আন্দোলন, মাধ্যম আন্দোলন, অসমৰ অস্তিত্বৰক্ষাৰ আন্দোলন কৰাৰ

পাছতো অসমীয়াই একো সুফল লাভ কৰিবলৈ সক্ষম নহ’ল বুলি উল্লেখ কৰি তিলক চন্দ্ৰ মজুমদাৰে অগপ নেতৃত্বৰ বৰ্তমানৰ ভূমিকাক সমালোচনা কৰে। বিশিষ্ট সাংবাদিক প্ৰকাশ মহন্তই আঁতধৰা অনুষ্ঠানত আদৰণি ভাষণ প্ৰদান কৰে নগাঁও মহাবিদ্যালয়ৰ অধ্যক্ষ ড° শৰৎ বৰকটকীয়ে। নগাঁও মহাবিদ্যালয় প্ৰাক্তন ছাত্ৰ সন্মিলনীৰ সভাপতি তথা নগাঁও সদৰ সমষ্টিৰ বিধায়ক ৰূপক শৰ্মাই শিক্ষাবিদ, ৰাজনীতিৰ মুহিৰাম শইকীয়াৰ বিষয়ে উল্লেখ কৰি মুহিৰাম শইকীয়াই শৈক্ষিক, সামাজিক আৰু ৰাজনৈতিক এই সকলো দিশক সমানে আগবঢ়াই নিছিল বুলি মন্তব্য কৰে। মুহিৰাম শইকীয়া নগাঁৱৰ এৰাৰীক শুভচিন্তক আছিল বুলিও বিধায়কজনে কয়। সভাত প্ৰাক্তন মন্ত্ৰী তথা শিক্ষাবিদ গিৰীন্দ্ৰ কুমাৰ বৰুৱাই চমু ভাষণত মুহিৰাম শইকীয়াই আগবঢ়োৱা অৱদানৰ বিষয়ে উল্লেখ কৰি কয় যে অখ্যাত আৰু প্ৰখ্যাত মিলি ইতিহাস সৃষ্টি হয়। মুহিৰাম শইকীয়াই পঢ়াৰ লগতে জাতিৰক্ষাৰ বাবে শিক্ষা দিছিল। সভাত গল্পকাৰ শিৱানন্দ কাকতি, সাংবাদিক-সাহিত্যিক গুৰমাইল সিং, প্ৰাক্তন ছাত্ৰ নেতা প্ৰকাশ বৰা, সঞ্জীৱ শইকীয়া প্ৰমুখ্যে ব্যক্তিসকলে মুহিৰাম শইকীয়াৰ স্মৃতি ৰোমন্থন কৰি ভাষণ দিয়ে। উল্লেখ্য, ‘ভিন্নদৃষ্টিত মুহিৰাম শইকীয়া’ শীৰ্ষক গ্ৰন্থখনৰ সম্পাদনা সমিতিত গিৰীন্দ্ৰ কুমাৰ বৰুৱাৰ সভাপতি আৰু শিৱানন্দ কাকতি, প্ৰকাশ মহন্ত, নৌচাদ আখতাৰ হাজৰিকা, সুৰজিৎ গোস্বামী আৰু সঞ্জীৱ শইকীয়াই সম্পাদনা মণ্ডলীৰ দায়িত্ব বহন কৰে। সভাত ভালেসংখ্যক বিশিষ্ট লোক উপস্থিত থাকে।

৩১ ডিচেম্বৰৰ ভিতৰত বনকৰ্মীৰ দাবী পূৰণ নকৰিলে ৰাজ্যজুৰি গণতান্ত্ৰিক আন্দোলন

‘আমাৰ অসম’ৰ মহানগৰৰ বিশেষ প্ৰতিবেদক, ১৭ ডিচেম্বৰ : অসম চৰকাৰৰ বন বিভাগৰ অ-ৰাজস্বপতি বিষয়া-কৰ্মচাৰী সকলৰ একমাত্ৰ আৰু উমেহতীয়া সংগঠন অসম বন কৰ্মচাৰী সন্থাই বিভাগীয় উৰ্দ্ধতম কৰ্তৃপক্ষকৈ বনকৰ্মী সকলৰ সমস্যাসমূহ সমাধান কৰিব বুলি আশ্বাস প্ৰদান কৰাৰ পাছতো দীৰ্ঘদিন ধৰি তাক কাৰ্যকৰী নকৰা বাবে গণতান্ত্ৰিক আন্দোলনৰ কাৰ্যসূচী গ্ৰহণ কৰা হ’ব বুলি ঘোষণা কৰিছে। সন্থাৰ সভাপতি হোমেন পেণ্ড আৰু উপদেষ্টা ইন্দ্ৰ গগৈয়ে এটা বিবৃতিত জানিবলৈ দিয়া মতে বন বিভাগৰ সন্মুখ শাৰীৰ বনকৰ্মীসকল সমগ্ৰ বিভাগটোৰ

OFFICE OF THE JHARGRAM PANCHAYAT SAMITY
JHARGRAM, PH. NO. +913221-358705 ;
EMAIL ID: bdojhargram@gmail.com
NOTICE INVITING e-TENDER
(INFRASTRUCTURE WORKS)
TENDER REFERENCE: 15/EO /JGM/2023-2024
TENDER ID: [2023_ZPHD_624870_1 TO 2]
BID SUBMISSION CLOSING DATE: 01-JAN-2024, 15:05 PM
(Submission of Bid through online-
www.wbtenders.gov.in/nicgep/app)

SD/-
EXECUTIVE OFFICER
JHARGRAM PANCHAYAT SAMITY

यूनियन बैंक Union Bank
 Good people to bank with
 MANICKTOLLA BRNCH
 77C, Raja Ramnohan Sarani, Kolkata-700009
 E-mail : ubin0541664@unionbankofindia.bank

CORRIGENDUM
 With reference to the Demand Notice of Account M/s. Annapurna Garments which was published in this Newspaper on 3rd November, 2023, the date of NPA should be read as 29.07.2023, instead of 29.07.2019. Rest of the matter remain unchanged, inconvenience caused is regretted.

Place : Kolkata Sd/- Authorised Officer
 Date : 18.12.2023 Union Bank of India

MIDNAPORE MUNICIPALITY
E-TENDER NOTICE
Tender Ref No: WBMAD/ULB/MID/CM/eNIT170/23-24
Tender ID: 2023_MAD_624354
 E-Tender is invited for Design, Engineering, Supply, Storage, Installation, Commissioning, Trial Run & Five Years Operation And Maintenance Of Clear Water Pumping Station with Power Distribution System Located at Rangamati-I under AMRUT 2.0 within Midnapore Municipality. (Electro-Mechanical Works). Respectively Manufacturers /Companies /Firms/Contractors are requested to participate. Bid Submission closing date : 15.01.2024
 For details visit website www.wbtenders.gov.in

Sd/-
Chairman
Midnapore Municipality

ASSAM POWER GENERATION CORPORATION LTD.
NOTICE INVITING TENDER
 Tenders are invited from the intending contractors/firms/suppliers for execution of "Supply of 03 (three) nos. of Outdoor Type 132 kV SF6 Breaker with GI mounting structure along with Bi-metallic terminal connectors suitable for MOOSE conductors at Lakwa Thermal Power Station (LTPS), APGCL, Maibella, Assam" required in Assam Power Generation Corporation Limited under the Department of Power, Govt. of Assam. An amount of INR 50,000.00 (Rupees fifty thousand only) is to be submitted as EMD/Bid Security. The Tender documents can be downloaded from the GeM portal <https://gem.gov.in> from 15-12-2023.

- GeM Bid Number: GEM/2023/B/4351409 Dates: 15-12-2023.
- Bid End Date/Time is 05-01-2024 (17:00 hours).
- Bid Opening Date/Time is 05-01-2024 (17:30 hours).

The TIA reserves the right to accept or reject any bid/tender, and to cancel/ annul the bidding process and reject all bids at any time prior to contract award.

Name of the TIA : Chief General Manager (Generation), APGCL
Address of the TIA : 3rd Floor, Bijulee Bhawan, Paltanbazar, Guwahati 781001, Assam.

Sd/-
Chief General Manager (Generation), APGCL,
Bijulee Bhawan, Guwahati- 781001

EC/Advt/23-24/62

NOTICE INVITING E-TENDER
 E-Tender is hereby invited by the undersigned, vide this office "Memo No: 19/BDO/2023-24, NiE/T No- 2732/Fkk/2023-2024 Dated: 14/12/2023 which is available in the website <http://wbtenders.gov.in/>, 1st call for "Repairing & Renovation of AWC in different places under Farakka Dev. Block. Last date of submission of application is 29-12-2023, up to 6.00 P.M.

Sd/-
Block Dev. Officer
Farakka Dev. Block

केनरा बैंक Canara Bank
 A Bank of India Undertaking
 Regional Office : Howrah
192, G. T. Road, Opp. Lal Baba College
Belur, Howrah, Pin - 711 202.

E-AUCTION SALE NOTICE

Notice is hereby given to the effect that properties described herein under, taken possession under the provisions of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and Security Interest (Enforcement) Rules 2002, will be sold by online through e-auction as under:
 Offers are invited from the intending purchasers for sale of the under mentioned secured asset on the following terms & conditions.

Sl. No.	A) Name and Address of the Secured Creditor B) Name and Address of the Borrower	A) Liability (plus Interest Due) B) Notice U/s 13(2) C) Date of Possession Notice U/s 13(4)	Details of Properties	A) Reserve Price B) EMD C) Bid Incremental Amount D) Contact Person Branch and Regional Office E) EMD Deposit Account
1.	A) Canara Bank, Bhimtala Pratappur Branch B) Debaprasad Mondal, S/o. Gurupada Mondal Vill & P.O. - Shimulia, P.S. - Tamluk, Dist - Purba Medinipur, Pin - 721 649.	A) Rs. 15,26,965.00 (Along with further applicable interest and charges thereon) B) 19.02.2019 C) 13.12.2023	All that part and parcel of the property situated at Purba Medinipur, Tamluk, Mouza - Simulia, J.L. No. 260, RS Kh. No. 137, L.R. Kh. No. 976, and Plot No. 975, and Hal 1026, extent of land 7.416 Decimal Bastu in the name of Sri Debaprasad Mondal. (Property under our Symbolic Possession)	A) Rs. 9.00 Lacs B) Rs. 0.90 Lacs C) Rs. 10,000/- D) Contact Person : Branch-In-Charge Mob. : 83349 99178 E) A/c. No. : 209272434 IFSC : CNRB0001804
2.	A) Canara Bank, Tamluk Branch B) Smt. Sabita Maity W/o. Sri Ajit Kumar Maity Village - Gulturia, P.O. - Mecheda, P.S. - Kolaghat, Dist - Purba Medinipur, Pin - 721 137.	A) Rs. 17,38,413.00 (Along with further applicable interest and charges thereon) B) 02.05.2018 C) 07.01.2019	All that part and parcel of the property situated at Purba Medinipur, P.S. - Kolaghat, Mouza- Gulturia, J.L. No. 4, Plot No. 274(RS), 307(LS), 292(RS), 331(LS), 293(RS), 332(LS); Kh. Nos. 207/2, 5/2(LR), extent of land 2.473 Dec (Bastu) in the name of Smt. Sabita Maity and Ajit Kumar Maity. (Property under our Symbolic Possession)	A) Rs. 3.10 Lacs B) Rs. 0.31 Lacs C) Rs. 10,000/- D) Contact Person : Branch-In-Charge Mob. : 83349 99174 E) A/c. No. : 209272434 IFSC : CNRB0004974
3.	A) Canara Bank, Bhimtala Pratappur Branch B) 1. M/s. Soma Enterprise (Proprietorship) Prop. Soma Das W/o. Bishwajit Das, 2. Soma Das (Proprietor), W/o Bishwajit Das, Both are at : Vill - Bahargram, P.O. - Panskura RS, Panskura, Dist - East Medinipur, West Bengal, Pin - 721 152. 3. Sri Bishwajit Das (Mortgagor), S/o. Santosh Das, Vill - Atheria, P.O. - Harijuma, Panskura, Dist - East Medinipur, West Bengal, Pin - 721 152.	A) Rs. 69,74,095.21 (Along with further applicable interest and charges thereon) B) 31.05.2023 C) 13.12.2023	All that part and parcel of the property of Land of area measuring 8.037 decimal at Vill + Mouza - Bahargram, J.L. No. 76, R.S. Plot No. 933 & L.R. Plot No. 1484, L.R. Kh. No. 56, RS Kh. No. 370/1, R. Kh. No. 1757, Ward No. 10, under P.O. - Bahargram, P.S. - Panskura, Dist - Purba Medinipur, West Bengal, Pin - 721 152 in the name of Sri Bishwajit Das. (Property under our Symbolic Possession)	A) Rs. 30.60 Lacs B) Rs. 3.06 Lacs C) Rs. 10,000/- D) Contact Person : Branch-In-Charge Mob. : 83349 99178 E) A/c. No. : 209272434 IFSC : CNRB0001804

Date & Time of E-auction : 18.01.2024 From 2.30 P.M. to 4.30 P.M., Last Date of EMD : 17.01.2024 up to 5:00 P.M.

- Other Terms & Conditions :**
- The assets will be sold in "as is where is" and "as is what is" condition.
 - The asset will not be sold below the reserve price
 - In case of single bidder, the bidder / purchaser has to bid with an increment.
 - Auction/bidding shall only by "online electronic mode" through the website of the service provider i.e. <http://www.indianbankseaction.com>
 - The assets can be inspected from 01.01.2024 to 17.01.2024 between 03:00 P.M. to 05:00 P.M. after consulting branch officials.
 - The contact details of the service provider M/s. Canbank Computer Services Ltd. Contact No. are 08553643144 & 09480691777, Email ID : eauction@ccsl.co.in
 - The successful purchaser / highest bidder shall deposit 25% of the sale price (inclusive of EMD already paid), immediately on declaration of highest / successful and the balance 75% of the sale proceeds will be paid within 15 days from the date of confirmation of sale. If the successful bidder / purchaser fails to pay the sale price as stated above, the deposit made by him shall be forfeited.
 - All charges for stamp duty and registration charges, any statutory dues / rates/ taxes/ registration fee/ miscellaneous expenses/ government dues/ dues of any authority etc. As applicable shall be borne by the successful bidder / purchaser only.
 - This is also a notice to the borrower and guarantors of the above said loan about holding of auction sale on the above mentioned date, time and venue, if their outstanding dues are not paid in full.
 - Bank reserves its right to accept/ reject any or all of the offers or bid/s so received or cancel the sale without assigning any reason thereof.
 - The borrower/guarantor are hereby notified to pay the sum as mentioned above along with upto date interest and ancillary expenses before the date of e-auction, failing which the property will be auctioned/sold and balances dues, if any with interest and cost.
 - Further details available on Canara bank website www.canarabank.com

Date : 18.12.2023
Place : Howrah

Authorised Officer
 Canara Bank

Opinion,
 Monday to
 Saturday

To book your copy,
 sms reaches to
 57575 or email
order@bsmail.in

Business Standard
 Insight Out

SBI, RACPC Rajarhat (16822)
Santi Chamber , 2nd Floor, Near City Centre-II, New Town
Kolkata-700161. Phn. No.- 03325726010 E-mail: sbi.16822@sbi.co.in

Notice u/s 13(2) of SARFAESI Act, 2002

A notice is hereby given that the following borrower/s have defaulted in the repayment of principal and interest of the loans facility obtained by them from the bank of the loans have been classified as Non performing Assets (NPA). The notices were issued to them under section 13(2) of Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 on their last known address but they have been returned unserved and as such they are hereby informed by way of this public notice.

Sl. No.	Name of the Borrowers /Guarantors with Address & Branch Name.	Description of property mortgage by deposit of the Title Deed.	Date of notice Date of NPA	Amount Outstanding
1.	Smt. Uma Rao Mukherjee W/o Mintu Mukherjee Mahamaya Smriti Bhawan Basudepur Dakshin Pally, P.O.-Khanjan- chowk, P.S.- Durgachowk, Haldia Near Talpukur Durga Mandir, Dist. Purba Medinipur, Pin-721602. Also At: Flat No. F4B, Drisha 13K, Block-A, Mouza- Chakpanchuria, Gram Panchayat- Patharghata, P.S.- Newtown, Dist.- North 24 Parganas, Kolkata-700156	Schedule "C" Part - I: Nature of Charge: Nil Description of the Secured property mortgage by deposit of Title Deed All that full furnished residential marble floored Flat No. F4B (N-W-S Side) of the Block-A on fourth floor of the multistoried building named DRISHA 13K measuring about 720 (Seven Hundred Twenty) Sq.ft. super built up area more or less having Two bed rooms, One living cum Dining Hall, Two Toilet, One Kitchen & One Balcony in Block-A constructed on land measuring an area 21 (Twenty One) Satak more or less out of said 31 (Thirty One) Satak as ½ share out of 62 (Sixty Two) satak comprised in R. S. Dag No. 1924, under R.S. Khatian Nos. 2314 within the local limit of Patharghata Gram Panchayat, within the jurisdiction of Rajarhat at present Newtown Police Station under ADSR Office at Bidhannagar Salt Lake City at present Rajarhat (New Town) in the District of North 24 Parganas, in the State of West Bengal. Title Deed Registered in Book No.-I, Volume No.-1523-2016, Page from 265647 to 265675 being No.152308607 for the year 2016. Property stands in the name of Smt. Uma Rao Mukherjee D/o Lingam Vasant Rao and Wife of Mintu Mukherjee, Property Butted and Bounded By North: 22 feet Wide Chakpanchuria Road; South: Land of Smt. Nandana Rani Mondal; East: Land of Smt. Nandana Rani Mondal; West: 18 feet Wide Road.	Date of Notice U/s 13(2) 02/12/2023 Date of NPA 01/12/2023	House Building Term Loan A/c No. 35981152786 & Suraksha Loan A/c No. 36000314895 (Rs. 16,45,848.00/-) (Rupees Sixteen Lakhs Forty Five Thousand Eight Hundred Forty Eight Only.) as on 02.12.2023. You are also liable to pay future interest at the contractual rate on the aforesaid amount together with incidental expenses, costs, charges etc.

The steps are being taken for substituted service of notice. The above Borrower(s) and for their Guarantor(s) (whenever applicable) are hereby called upon to make payment of outstanding amount within 60 days from the date of publication of this notice, failing which further steps will be taken after expiry of 60 days from the date of this notice under sub-section (4) of section 13 Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

Date : 18.12.2023, Place: Rajarhat,

Authorized Officer, State Bank Of India

IDBI Bank
 IDBI Bank Limited Durgapur Regional Office, Ruma Sweets Building Nachan Road, Benachity, Durgapur - 713213, West Bengal
 Mob No. : 7004286360 / 8093032805, Website : www.idbibank.in
 CIN : L65190MH2004GQ1148838

APPENDIX -IV-A (SEE PROVISIO TO RULE 9(1) SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 9(1) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the borrower(s) and guarantor(s) that the below described immovable property mortgaged / charged to the secured creditor, the Physical / Symbolic Possession of which have been taken by the Authorized officer of IDBI Bank, secured creditors, will be sold on 02.01.2024 "As is where is", "As is what is" and "whatever there is" basis for recovery of dues to the IDBI Bank Ltd from below mention Borrower(s) and Guarantor(s). The Reserve Price and earnest money deposit (EMD) is displayed against the details of respective properties.

DESCRIPTION OF PROPERTIES TO BE AUCTIONED ON 02.01.2024 (15 days Notice)

Branch Name	Name of Borrower/ Co-Borrower(s)/ Guarantor(s) /Mortgagor(s)	Description of the Immovable Property	a) Date of Demand Notice b) Date of Possession Notice c) Claim Amount as per Demand Notice	a) Reserve Price b) Earnest Amount Deposit (EMD) c) Bid/Tender Increase Amount
Shankarpur	(Borrower) Shri Rajib Saha (Co-Borrower) Smt. Sraboni Saha	All that the unit in one portion of the building being Flat No. B on the 6th (Sixth) floor measuring more or less super built up area 1010 Sq. Ft. consisting of two bed rooms, one drawing cum dining, one balcony, one kitchen, two toilets together with undivided proportionate share of land and the common areas, benefits, amenities, facilities and others thereof of the Project / Building/s named as "Anita Residency" constructed upon land admeasuring 14.25 decimal be the same a little more or less appertaining to R.S. Plot No. 1611, corresponding to L.R. Plot No. 2347 under Khatian No. 4432 subsequent L.R. Khatian Nos. 3220 & 3221, within Mouza - Arrah, J.L. No. 91, P.S. - Kanksa, Dist. - Paschim Bardhaman (erstwhile part of Burdwan) within the limit of Malandighi Gram Panchayet which is butted and bounded as follows : North : House of Mr. Jiban Soren; South : 16 ft wide Panchayet Road; East : 08 ft wide passage and House of Mr. Harendranath Mandi; West : House of Michael Tudu @ Hopan Tudu.	a) 19.09.2022 b) 30.01.2023 c) Rs. 18,65,306/- (Rupees Eighteen Lakh Sixty Five Thousand Three Hundred Six Only)	a) Rs. 19,19,000/- b) Rs. 1,91,900/- c) Rs. 10,000/-

NOTICE FOR STATUTORY 15 DAYS SALE NOTICE UNDER RULE 9(1) OF SARFAESI ACT 2002

Bid Document can be obtained from Kolkata Zonal Office, IDBI Bank, Durgapur Regional Office and IDBI Bank Sankarpur Branch on working days (11:00 A. M. to 4:00 P. M.) or from the website : www.bankauctionwizdard.com and IDBI Bank's website : <https://www.idbibank.in> from 18.12.2023 till 30.12.2023.

Last date of submission of Bid form along with undertaking, KYC documents and EMD **December 30, 2023 upto 04.00 pm**

Date and Time of inspection : **December 19, 2023 & December 20, 2023 from 11 am to 3.00 pm**

Date and Time of E-Auction : **January 02, 2024 from 11.00 am to 1.00 pm**

For detailed terms and conditions of the sale, please refer to the link provided in : www.bankauctionwizdard.com & <https://www.idbibank.in>

Date : 18.12.2023, Place : Durgapur

Sd/- Authorised Officer, IDBI Bank Ltd.

IDBI BANK
IDBI BANK LIMITED, Retail Recovery Department, 44, Shakespear Sarani, 2nd Floor, Kolkata, PIN-700017, Ph.No.: 033-66557848/839
Website:-www.idbibank.in, CIN-L65190MH2004GQ1148838

[Appendix IV (Rule 8(1) POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)]

Whereas, the undersigned being the Authorised Officer of the IDBI Bank Ltd., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand notice on the date mentioned against the accounts calling upon the Borrowers/Co-Borrowers having failed to repay the amount, notice is hereby given to the Borrowers/Co-Borrowers in particular and the public, in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under section sub-section (4) of section 13 of the Act read with rule 8 of the said Rules on the date mentioned herein after.

The Borrowers/Co-Borrowers /Legal Heirs, in particular, and the public, in general, is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the IDBI Bank Ltd., for an amount mentioned in the notice along with interest, penal interest, charges, costs thereon.

The Borrowers/Co-Borrowers attention is invited to the provisions of Sub Section (8) of Section 13 of the Act, 2002 in respect of time available, to redeem the secured assets.

SL. NO.	Name of the Borrowers/ Co-borrowers	1) Date of Demand Notice 2) Date of Possession 3) Claim Amount as per Demand Notice	Description of the Immovable Property
1.	Sadai Chakraborty (Borrower) and Shankari Chakraborty (Co-Borrower)	1) 02.09.2023 2) 15.12.2023 3) Rs. 22,08,907.40 (Rupees Twenty Two Lakh Eight Thousand Nine Hundred Seven and Forty Paise Only) due as on 10.05.2023	Two Storied house situated admeasuring 1215 Sq. Ft. constructed on the piece and parcel of land admeasuring about 1 Cottah 20 square feet lying and situated at Mouza: Barjihati, J. L. No. 86, R.S. No. 1781, Touzi No. 17, Khatian No. 856, 728, HAL L.R. Khatian No. 756, 1238, 172, DAG No. 733/1283, Hal L.R. DAG No. 868, Police Station: Chanditala, District — Hooghly, within the ambit of Barjihati Gram Panchayet, District Hooghly within the ambit of Barjihati Gram Panchayet butted and bounded on the North — Plot No. B, on the East — by 12 feet wide common passage, on the South - R.S. Plot No. 733/1283 (P), on the West R.S. Plot No. 733.
2.	Paritosh Prajapati (Borrower) and Santosh Prajapati (Co-Borrower)	1) 23-08-2023 2) 14.12.2023 3) Rs. 18,81,202.95 (Rupees Eighteen Lakh Eighty One Thousand Two Hundred Two and Ninety Five Paise Only) due as on 09.05.2023	ALL THAT the demarcated self-contained marble flooring Residential Flat being Flat No. C-3, on the Third Floor, West Side measuring covered area of 845 Sq. Ft. covered area, be the same little more or less of the newly constructed building namely "BHUTNATH BHAWAN" comprised within HMC holding No. 10/10, Stanath Bose Lane, P.S. Golabari, District — Howrah, Ward No. 10, butted and bounded as below — On the North — Open to Sky; On the South — Open Sape; On the East — Flat no. C-2 & Stair & Lobby, On the West-open Space Constructed upon All that piece and parcel of Mokarari Mourasi Bastu land containing an area measuring about 2 Catha 14 Chittaks 33 Sq. Ft. alongwith Structure standing thereupon comprised within HMC holding No. 10/10, Stanath Bose Lane, P.S. Golabari, District — Howrah, Ward No. 10 within the jurisdiction of District Registrar and Additional District Sub — Registrar, Howrah butted and bounded by: On the North — Holding No. 10/9/1, Stanath Bose Lane; On the South — Holding No. 10/12/1 & 10/12, Stanath Bose Lane; On the East — 10' 1" (AV), Stanath Bose Lane; On the West- Holding No. 10/15 & 10/14/1, Stanath Bose Lane.

Date: 18-12-2023
Place: Howrah

Authorised Officer
 IDBI Bank Ltd.

FORM A
PUBLIC ANNOUNCEMENT
 [Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
 For the attention of the Creditors of M/S ARCUTTIPORE TEA CO LTD

RELEVANT PARTICULARS

1. Name of corporate debtor	M/S. ARCUTTIPORE TEA CO LTD
2. Date of incorporation of corporate debtor	19/01/1900
3. Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L15491WB1900PLC000220
5. Address of the registered office and principal office (if any) of corporate debtor	MMS Chambers, 4A Council House Street, Kolkata - 700001, West Bengal, India.
6. Insolvency commencement date in respect of corporate debtor	15-12-2023
7. Estimated date of closure of insolvency resolution process	12-06-2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Pranab Kumar Chakraborty, IBBI/PA-A-003/1P-N00088/2017-18/10826
9. Address and e-mail of the interim resolution professional, as registered with the Board	72/9, Saikh Para Lane, Howrah, West Bengal, 711103 pranabchakrabortypkc@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	72/9, Saikh Para Lane, Howrah, West Bengal, 711103 cirp.atcl@gmail.com
11. Last date for submission of claims	29-12-2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1. NA 2. NA 3. NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address:.....NA.

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S ARCUTTIPORE TEA CO LTD on 15-12-2023.

The creditors of M/S ARCUTTIPORE TEA CO LTD, are hereby called upon to submit their claims with proof on or before 29-12-2023 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA - NA

Submission of false or misleading proofs of claim shall attract penalties.

Sd/- Pranab Kumar Chakraborty,
 IBBI/PA-A-003/1P-N00088/2017-18/10826
 AA3/10826/02/290124/300867, 29-Jan-24
 Interim Resolution Professional
 Place : Kolkata
 Date : 18-12-2023
 M/S ARCUTTIPORE TEA CO LTD IN CRIP

DEBTS RECOVERY TRIBUNAL, SILIGURI
 2nd Floor, PCM Tower, 2nd Mile, Sevoke Road, Siliguri
Case No. RC/19/2019 from TOA/633/2017 arising out of OA/185/2013

IN THE MATTER OF CANARA BANK -VS- M/S. GURU PADMA SAMBWA ENG. CO. & ORS.

SALE NOTICE

The under mentioned property will be sold by online e-auction through web portal <https://drt.auctiontiger.net> "AS IS WHERE IS" basis for recovery of Certificate amount in case number mentioned herein above.

Description of the Property : All that piece and parcel of the plot of the land at Mouza - Pokhriabong Khasmahal, Khatian No. 524(LR), 132(RS), Plot Nos. 714 & 713 (Old), 916 & 929 (New), Shaheet No. 03, J.L. No. 13, Pokhriabong Khasmahal, Shukhiapokhri, Near Pokhriabong Primary School & 800M from Pokhriabong Boys Higher Secondary School, under Pokhriabong Gram Panchayat, P.O. - Pukhriabong, P.S. - Sukhiapokhri, Dist - Darjeeling, Pin- 734 216, West Bengal.

Date and Time of e-auction : 27th Day of January, 2024 between 15.00 hours (3.00 P.M.) to 16:00 hours (4.00 P.M.) with auto time extension of 5 (five) minutes, till sale is conducted.

A) Reserve Price : The Reserve Price of the property is fixed at Rs. 89,99,000/- (Rupees Eight Lakh Ninety Nine Thousand only).

B) Earnest Money Deposit (EMD) : EMD is fixed at Rs. 89,99,000/- (Rupees Eighty Nine Thousand Nine Hundred only). The intending purchasers are required to pay Earnest Money Deposit in form of Demand Draft / Pay Order / NEFT / RTGS / Fund Transfer to credit Canara Bank, Regional Office, Homeland Building, 2nd Floor, 3rd Mile, Sevoke Road, Post Office - Salugara, Pin - 734008, (W.B.), in following account:

a) Account No. is : 209272434
 b) Account name : Canara Bank, R.O. : Siliguri, IFSC Code : CNRB0008327

On or before 24th January, 2024 by 4:00 P.M.

C) Bid Increment : Incremental bid value for the sale is fixed at Rs. 10,000/- (Rupees Ten Thousand) and in multiple thereof.

D) Registration and Submission of bid : The participants/intending purchasers are necessarily required to submit duly signed and filled up Annexure - I & II of the Sale Proclamation to the Recovery Officer in the office of Debts Recovery Tribunal, 2nd Floor, PCM Tower, 2nd Mile, Sevoke Road, Siliguri on or before 24th January, 2024 within 16:00 hours (4:00 P.M.) along with supporting document and proof of EMD for registration being only registered participants / intending purchasers can log in and participate in e-Auction. However, bidders are also allowed to submit duly signed and filled up bid form and declaration in PDF Format along with proof of EMD to the Recovery Officer to his official e-mail ID rohithathwal_2007@rediffmail.com within the above mentioned date and time. No bid will be accepted after the said date and time. The user id and password will be directly sent to the Registered participants/intending purchasers with further directions, if any for login and participating in the Auction on their e-mail id by the E-Auction service provider company.

The other details and terms and conditions of the sale are available on the proclamation of sale that has been uploaded on <https://drt.auctiontiger.net> web site.

Intending purchasers may contact **Soikat Ghosh, Manager (Law), Regional Office, Homeland Building, 2nd Floor, 3rd Mile, Sevoke Road, Post Office- Salugara, Pin - 734 008 (W.B.), Mob No. : 79807 58162 / e-mail : drt8327@canarabank.com** for inspection of the property for further details.

(Rohit Bathwal)
 Recovery Officer - 2
 DRT Siliguri, Govt. of India
 Ministry of Finance

FORM NO. INC-26
 [Pursuant to rule 30 of the Companies (Incorporation) Rules, 2014]
 Advertisement to be published in the newspaper for change of registered office of the company from one state to another

BEFORE THE CENTRAL GOVERNMENT EASTERN REGION MINISTRY OF CORPORATE AFFAIRS

In the matter of subsection(4) of section 13 of Companies Act, 2013 and clause (a) of sub-rule (5) of the rule 30 of the Companies (Incorporation) Rules, 2014

In the matter of **Pute Electronics Limited** having its registered office at 46 Satish Mukherjee Road, Kolkata, West Bengal, India - 700026

Notice is hereby given to the General Public that the company proposes to make application to the Central Government under section 13 of the Companies Act, 2013 seeking confirmation of alteration of the Memorandum of Association of the Company in terms of the special resolution passed at the Extra- Ordinary General meeting held through postal ballot and result declared on 11/02/2023 to enable the Company to change its Registered office from the "State of West Bengal" to the State of "Maharashtra".

Any person whose interest is likely to be affected by the proposed change of the registered office of the company may deliver either on the MCA-21 portal (www.mca.gov.in) by filing investor complaint from or cause to be delivered or send by registered post of his/her objections supported by an affidavit stating the nature of his/her interest and grounds of opposition to the Regional Director, Eastern Region, Ministry of Corporate Affairs, 2344 A.J.C. Bose Road, Nizam Palace, 3rd floor, Kolkata- 700020, within Fourteen days of the date of publication of this notice with a copy to the applicant company at its registered office at the address mentioned below.

Regd. Address: 46 Satish Mukherjee Road, Kolkata, West Bengal, India - 700026
 For and on behalf of the board
 M/s Pute Electronics Limited

Sd/-
ANIRVAN GHOSE
 (Managing Director)
 DIN:00188496

Place: Kolkata
 Date: 18.12.2023

Balipara Foundation to host 11th edition of annual Eastern Himalayan Naturenomics TM Forum in Guwahati

GUWAHATI, DEC 17: Balipara Foundation is looking forward to host its 11th edition of the annual Eastern Himalayan Naturenomics™ Forum in Guwahati, on the 18th and 19th of December 2023. The theme taking centre stage this year is the call for the 'Great People's Forest 2030', bringing together 60 people from over 15 countries.

Over 18th– 19th December, speakers and participants will tackle key themes to build a restoration agenda for the region to achieve by 2030, in accordance with the UN Decade of Restoration and pledges made to reverse forest degradation by 2030 under various climate and biodiversity agreements.

The Forum was launched at a curtain-raiser with contributions from leading figures such as Dr. Vandana Shiva, environmental activist, food sovereignty advocate & founder of Navdanya; Dr. Richard Jeo, Senior Vice President, Asia Pacific Field Division, Conservation International; Mr. Jason Knauf, Global Leadership Fellow, Conservation International; Purnima Devi Barman, UN Champion of the Earth and Wildlife Biologist; Ranjit Barthakur, Founder Forester, Balipara Foundation, and Panel Moderator, Sweetlana Ranjan, co-Founder of i-Behind the Ink

& co-designer of the Balipara Foundation's Rural Futures Fellowship.

Ranjit Barthakur, Founder of Balipara Foundation pointed out



the importance of the third pole which is the Himsagar region. He stated, "The third pole that is the region from Tibet to the Indian Ocean is a predominant part of the ecological balance." He added that the initiative by Balipara Foundation will continue to support and regenerate the Great Eastern Himalayas.

Dr. Vandana Shiva, an environmental activist and Founder of Navdanya, an initiative to promote biodiversity stated "If you look around in the North-East, where the forest ends and farm begins, it's difficult to see. So,

one of the things we must do is get rid of what I think is a monoculture of mind." She emphasized that the separation must be extinct to be a part of this initiative.

vision together. He applauded the efforts taken in this decade.

The Eastern Himalayan region holds 30% of South Asia's forests. It is a vital lifeline for the



region because of the critical role they play in regulating the region's hydrogeology: drawing water into the ground, minimising soil erosion and replenishing its soils.

It is also facing high levels of degradation — the Northeast has been a hotspot for forest loss for the past two rounds of the Forest Survey of India. The Global Stocktake signed on to by countries at COP28 explicitly mentions the importance of conserving, protecting and restoring nature, with an explicit call-out to halting and reversing forest degradation by

2030 while ensuring social and environmental safeguards aligned to the Montreal-Kunming Biodiversity Framework. With its rich forests, the Eastern Himalayan region has the opportunity to play a global role in setting an example for trans-boundary land restoration and management led by communities on ground.

The Forum will explore critical themes on people, policy, economy and technology to identify the regional capacities that need to be leveraged in order to create a unified regional restoration agenda. These conversations will explore the power of young people in building regional environmental leadership, the pathway to a complementary regional policy around regenerative economies and leveraging natural capital to drive this and the role that technology like remote-sensing and AI can play in mapping forest ecosystem health to identify precise interventions needed in different locations. The Forum will also touch on key basics — land, energy, waste, water, air and carbon (LEWWAC) that are foundational to moving towards a green economy in the region. NET STAFFER

Theme: 'The Great People's Forest 2030'

CLASSIFIED

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RENT FOR LAND

Commercial Land. Location : Baihata NH-31, Near Baihata Railway Station. Warehouse, Godown, Small-Industry, Parking etc.

Ph. - 9435044487

80354

NAME CORRECTION

My actual and correct name is MANTU BASUMATRY. Which was wrongly recorded in my savings bank A/C of Assam Gramin Vikash Bank,Salbari branch as MINTU BASUMATRY instead of MANTU BASUMATRY. By an Affidavit Notary public Bajali, Pathsala already I am identified as my actual name MANTU BASUMATRY.

MANTU BASUMATRY
Vill - Tangabari,
P.O.- Salbari, Baksa.

NAME CHANGE

I have changed my name from NOOR AMEEN LASKAR to NOOR AMEEN AHMED before the Notary Hailakandi, Assam on dated 15-12-23

NAME CHANGE

I, D. NENGNEILHING HAKOIP Vill - Tuilangphai, P.O + P.S.- Kangpokpi, District - Head Quarters, Manipur, PIN-795129, I have changed my name from NENGNEILHING KIPGEN to D. NENGNEILHING HAKOIP. Vide an affidavit before the Notary Kamrup(M), Assam on 16/12/2023

LAND & PROPERTY

13bigha 1st plot sualkuchi - Bongshar road, 8 Katha Amingaon, 2.5 bigha Gauripur, 4b developed plot at kamalpur, Land with godown at palasbari, 3b industrial land at palasbari, 7.5 bigha industrial developed land at Rampur, 1b land with godown at pamohi, 7.5 katha land with shed at Boragaon, 10 b Sonapur, 1.05 Katha Rehabori, Office for Sale : 1250 sqft, 1470sqft, 1950sqft, 3550sqft at G.S Road. Flat for sale: 2600sqft Rehabori, 2380sqft Lamb road, showroom 2385 sqft at G.S road, 1000 sqft Uzanbazar. Contact: Shree Jain Properties - 9864034949. Brokerage - 2%

NAME CHANGE

I, D. HAOTINLEN HAKOIP, S/O - D. Doujakam Hakoip, Vill - Tuilangphai, P.O.+ P.S. - Kangpokpi, District- Head Quarters, Manipur, Pin-795129. I have changed my name from HAOTINLEN HAKOIP to D. HAOTINLEN HAKOIP Vide an affidavit before the Notary Kamrup(M), Assam on 16/12/2023.

BRMGGSU holds Railway Goods Shed Workers' Manthan 2023

GUWAHATI, DEC 17: "Railway Goods Shed Workers' Manthan 2023" was organized by Bharatiya Railway Mall Godam Shramik Union and supported by Skill India, Government of India, held at Dr Ambedkar

National President of Bharatiya Railway Mall Godam Shramik Union and Member of State Level Consultative Committee of Ministry of Food, Government of India, Member of Zonal Railway Users Consultative

tional President of the organization, Dr. Parimal Kanti Mondal, said that as a result of the BRMGGSU's long struggle against the exploitation of these rail goods shed workers since the British rule, these workers have



International Centre, New Delhi. This grand conference "Manthan 2023" was organized at the national level, achieving the government benefits after the long struggle for the Indian Railway goods shed workers. Glorifying and supporting this event was the presence of Government of India Minister of State for Ministry of Minority Affairs John Barla.

Committee, Member of Telecom Advisory Committee and well-known philanthropist Dr. Parimal Kanti Mondal, Vice President of the organization Mr. Indusekhar Chakraborty with Central Committee members and workers' representatives from Railway Goods Shed in various states of India were present.

Speaking on the occasion, the Na-

received various government facilities. Now about one million rail goods shed workers across the country have benefited from the government with minimum wages, insurance, pension and drinking water, restrooms, toilets at goods shed. We are in association with Skill India, Government of India to train the Railway Goods Shed workers to maintain a healthy and safe working environment in work place. This struggle will continue until the Indian Railways recognizes these workers as Railway Workers.

Through this program, a new management committee was formed at the national level. Prasanta Bhadra was elected as the national president and Arup Kaibarta was as the General Secretary and handed over the responsibility of management to this new committee. On the occasion, the government representatives welcomed and supported the movement of BRMGGSU and expressed the need for minimum wages for the workers. NET STAFFER

ICSI Guwahati Chapter holds 10th ICSI NCLT conclave

GUWAHATI, DEC 17: The Guwahati (North Eastern) Chapter of Eastern India Regional Council of the Institute of Company Secretaries of India (ICSI) organised the 10th ICSI NCLT Conclave at Hotel Rajmahal, Paltan bazar in the city yesterday.

The Institute initiated the ICSI NCLT Conclave this year to sensitize Company Secretaries on NCLT and NCLAT practices and build their capacities, by organizing seminars across fifteen different locations in India. The topics



for these seminars were suggested by the president, NCLT. The 10th Conclave held here was graced by Justice Kalyan Surana, Gauhati High Court and Justice Soumitra Saikia, Gauhati High Court as the chief guest(s)

Vinod Sharma, Regional Director, Ministry of Corporate Affairs, North Eastern Region graced the occasion as the guest of honour.

While addressing the gathering,CS Manish Gupta, president, ICSI, spoke about the importance of ICSI NCLT Conclave and the objective behind the same is to uplift the capacity of the professionals in NCLT area.

CS Sandip Kumar Kejriwal, Council Member and Chairman, Practising Secretaries Committee, the ICSI and CS Nikhil Jain Gangwal, Chairman, Guwahati (North Eastern) Chapter of EIRC of theICSI were also present at the Conclave along with other renowned guests.

The Guwahati (North Eastern) Chapter also released its 8th half-yearly e-newsletter on the occasion. NET STAFFER

OPPO opens India's first exclusive 'Mini Showroom' in Guwahati

GUWAHATI, DEC 17: OPPO India's Commitment to the country is defined by its Make in India initiative that is driven by its local manufacturing unit at Noida, UP. Now, in a bid to create greater opportunities for its dealers, the brand has unveiled a new programme called the "Mini Showroom" with the launch of its India's first's store in Guwahati "Authorised Dealer Connecting People" at Lakhtokai market, Panbazar here. Popular actress Yankee Parashar inaugurated the showroom in presence of Connecting People Showroom partners Jay Prakash Jaju,



Narayan Jaju and Ravi Jaju.

At Opening Ceremony Company Official Zonal Sales Manager Mr. Anishuz Zaman, Mr. Sandeep Choudhury Showroom & LFR Head, Mr. JP Ankur ASM and Also Marketing & Branding Team along with Area Distributor "Ram Man Business Enterprises" were present.

Speaking on the occasion, Zonal Sales Manager Anishuz Zaman Said As part of the initiative, OPPO India offers Smartphone dealers the opportunity to convert their businesses into local franchises of the brand. For its part, OPPO India extends support in the form of premium design and a close involvement in a showroom setup that will help franchisees showcase OPPO's smartphones to customers."

OPPO India spokesperson present at the venue added "Over the next year, OPPO India plans to open over 300+ "mini showrooms" pan-India. Smartphone dealers across the country can connect with their Regional OPPO office in the city to learn about this programme". NET STAFFER

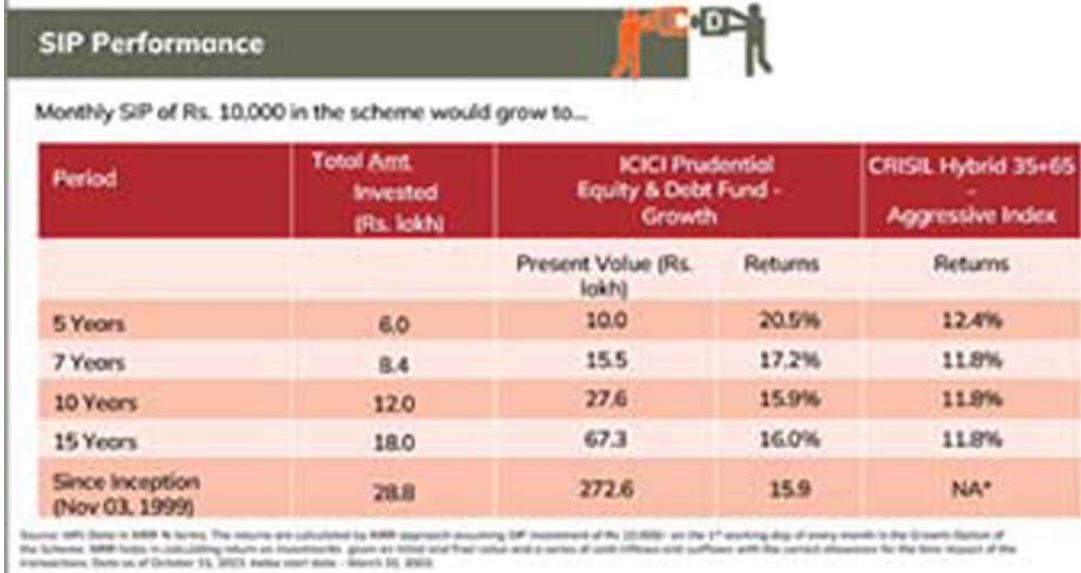
ICICI Prudential Equity & Debt Fund brings cheers to its investors

ICICI Prudential Equity & Debt Fund, an aggressive hybrid fund which is the erstwhile Balanced Fund has been delighting its investors with consistent fund performance. The fund has an AUM of Rs. 26,272.85 crores. As per the SEBI Scheme categorisation rule, the fund has an equity exposure ranging between 65%-80% while debt exposure is maintained between 20%-35%. Over the last one year as well, the fund has not only outperformed the benchmark but has also left behind its category peers by a wide margin and has emerged as a consistent outperformer in its category across timeframes.

Fund Performance

If one were to look at the 24-year journey of the fund, a lump sum investment of Rs. 1 lakh at the time of inception (November 03, 1999), that investment as of November 30, 2023, would have been worth Rs. 29.33 lakh i.e. a CAGR of 15.06%. In the same time frame, the Nifty 50 TRI (Additional benchmark) has delivered a CAGR of 13.48% and the corresponding worth of investment would be Rs. 21.03 lakhs. This means even with reduced equity exposure i.e. lower risk, the fund was able to outperform

Nifty. The present benchmark of the Scheme CRISIL Hybrid 35+65 - Aggressive Index was launched much later.



In terms of SIP performance, a monthly investment of Rs 10,000 via SIP since inception, which would amount to a total investment of Rs 28.9 lakh, would have grown to Rs 2.8 cr as of November 30, 2023 i.e. a CAGR of 16.12%. A similar investment in Nifty 50 would have yielded a CAGR of 14.43% for the same

period.

Over the last one-year, the fund has delivered returns to the tune of 19.05% as compared its

zation i.e large, mid and small caps. As on November 30, 2023 the exposure to large, mid and small cap stocks is 90%, 5% and

oil & gas.

Within the equity component, the scheme has the flexibility to take exposure to foreign equities as well. The scheme may also take derivatives exposure for portfolio hedging with a view to minimize downside risk. As on November 30, 2023, the net equity exposure of the scheme stands at 70.4%.

When it comes to the debt side of the portfolio, the fund invests in fixed income securities issued by the government, quasi-government agencies and well-researched corporate securities. The fund tactically allocates to longer duration fixed income securities with credit rating AA and above, which offer reasonable accrual. The exposure to corporate securities enables the portfolio to earn reasonable carry. The debt exposure as on November 30, 2023 stands at 27.5%. Within the debt holdings, the scheme has reasonable exposure towards good credit quality instruments to benefit from higher carry. The remaining 2.1% of the portfolio is invested in units of Real Estate Investment Trust (REITs) and Infrastructure Investment Trusts (InvITs).

FORM A PUBLIC ANNOUNCEMENT	
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016] For the attention of the Creditors of M/S ARCUTTIPORE TEA CO LTD	
RELEVANT PARTICULARS	
1. Name of corporate debtor	M/S. ARCUTTIPORE TEA CO LTD
2. Date of incorporation of corporate debtor	19/01/1900
3. Authority under which corporate debtor is incorporated / registered	ROC Kolkata
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	L15491WB1900PLC000220
5. Address of the registered office and principal office (if any) of corporate debtor	MMS Chambers, 4A Council House Street, Kolkata - 700001, West Bengal, India.
6. Insolvency commencement date in respect of corporate debtor	15-12-2023
7. Estimated date of closure of insolvency resolution process	12-06-2024
8. Name and registration number of the insolvency professional acting as interim resolution professional	Pranab Kumar Chakrabarty, IBBI/IPA-003/IP-N00088/2017-18/10826
9. Address and e-mail of the interim resolution professional, as registered with the Board	72/9, Saikh Para Lane, Howrah, West Bengal, 711103 pranabchakrabartypkc@yahoo.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	72/9, Saikh Para Lane, Howrah, West Bengal, 711103 crp_atc@gmail.com
11. Last date for submission of claims	29-12-2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) NA
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class. (Three names for each class)	1.NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: https://ibbi.gov.in/en/home/downloads Physical Address:.....NA.
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/S ARCUTTIPORE TEA CO LTD on 15-12-2023.	
The creditors of M/S ARCUTTIPORE TEA CO LTD, are hereby called upon to submit their claims with proof on or before 29-12-2023 to the interim resolution professional at the address mentioned against entry No. 10.	
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.	
A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class (specify class) in Form CA: NA	
Submission of false or misleading proofs of claim shall attract penalties.	
Sd/- Pranab Kumar Chakrabarty, IBBI/IPA-003/IP-N00088/2017-18/10826 AA3/10826/02/290124/300867, 29-Jan-24 Interim Resolution Professional: M/S ARCUTTIPORE TEA CO LTD in CIRP	
Place : Kolkata Date : 18-12-2023	